

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 992
ANSWERED ON 21ST DECEMBER, 2017

FASTAG LANES AT TOLL PLAZAS

992. SHRI BHEEMRAO B. PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Fastag lanes set up at toll plazas of National Highways often remain out of order and toll operating companies deliberately resort to such practices;
- (b) if so, the details thereof;
- (c) whether the Government proposes to convert each lane of toll plazas to RFID based toll payments/Fastag;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) No, Madam.

(c) & (d) Electronic Fee Collection (EFC) was rolled out across the country on 25th April, 2016 with the inclusion of multiple issuers and multiple acquirer banks with National Payments Corporation of India (NPCI) as the Central Clearing House (CCH). So far, 407 fee plazas across the country have been enabled with single EFC lane at each direction of fee plaza and 8,12,870 RFID tags have been issued. The total transaction count since Jan, 2017 to December 15, 2017 under e-mode stands at 10.12 Cr and the revenue collected under e-mode for the same period is Rs 2852 Cr.

Depending upon the feasibility at fee plazas, all existing lanes are proposed to be FASTag enabled by converting the fee lanes to Hybrid EFC lanes with all the payment options.

(e) Does not arise.
